

ITEM NO.3

Virtual Court 1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) Diary No(s). 10918/2020

SACHIN JAIN

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(WITH APPLN.(S) BEING IA No. 48303/2020 - APPLICATION FOR EXEMPTION FROM FILING ATTESTED AFFIDAVIT AND FOR URGENT HEARING AND FOR PERMISSION TO APPEAR AND ARGUE IN PERSON)

Date : 30-04-2020 The petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Petitioner-in-person

For Respondent(s)

UPON hearing the petitioner-in-person the Court made the following
O R D E R

Permission to appear and argue in person is granted.

Issue notice.

(CHARANJEET KAUR)
ASTT. REGISTRAR-CUM-PS

(SANJAY KUMAR-II)
AR-CUM-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR